

Tezpur PS Case No. 1293 of 2021
GR Case No. 2117 of 2021
U/S-363 of IPC

ORDER

04.08.2021

Ld. Advocate of the petitioner filed hazira.

Report as called earlier vide Order dated-29.07.2021 regrading zimma of One Yamaha R15 Motor Cycle bearing Regd. No-AS-12/W-5934 (Black), Chassis No-ME1RGS251K0007140 and Engine No-63KSE0070562 is received today from the I/O concerned.

Heard both sides and perused the report carefully.

On perusal of the report submitted today by the I/O SI (P) Birsing Bordoloi of Tezpur PS, it disclosed that he had seized the aforesaid Yamaha R15 Motor Cycle in connection with this case and the aforesaid Yamaha R15 Motor Cycle bearing Regd. No-AS-12/W-5934 (Black), Chassis No-ME1RGS251K0007140 and Engine No-63KSE0070562 belongs to the petitioner, named, Mr. Wajib Khan and the aforesaid motor cycle is not required for further investigation of this case.

Therefore, considering the report of the Investigating Officer, this Court not finds anything upon which the prayer of the petitioner may be rejected. Accordingly, the prayer of zimma of aforesaid seized Yamaha R15 Motor Cycle bearing Regd. No-AS-12/W-5934 (Black), Chassis No-ME1RGS251K0007140 and Engine No-63KSE0070562 as mentioned in Petition No-439/2021 filed by the petitioner is allowed and the I/O sets at liberty to hand over the aforesaid seized motor cycle in favour of petitioner, named, Mr. Wajib Khan after proper verification of his identities and also after proper verification of the valid documents of the said motor cycle.

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The I/O shall obtain a PR bond of Rs. 2,00,000/- (Rupees Two Lakh) from the petitioner on condition that the petitioner shall produce the aforesaid seized motor cycle whenever he is asked by the I/O or by the Court.

The petitioner shall further co-operate with the I/O till the I/O concludes the investigation and also the petitioner shall not sale the same until disposal of the case.

Accordingly, the interim zimma prayer filed by the petitioner named, Mr. Wajib Khan stands disposed of.

Sri N. J. Haque
Chief Judicial Magistrate
Sonitpur, Tezpur